

IN THE INCOME TAX APPELLATE TRIBUNAL RANCHI BENCH VIRTUAL HEARING AT KOLKATA  
[BEFORE SHRI P.M. JAGTAP, HON'BLE VICE PRESIDENT (KZ) &  
SHRI A.T. VARKEY, HON'BLE JUDICIAL MEMBER]

[THROUGH VIRTUAL COURT]

I.T.A. No. 333/Ran/2018

Assessment Year: 2013-14

*Ashok Kumar Singh.....Appellant*  
*Singh Sadan, Vill. Sainik Colony, Dipatoli,*  
*P.O. Buti, P.S. Sadar,*  
*Ranchi - 835 217.*  
*[PAN: AWMPS 7936 F]*

Vs

*ITO, Ward - 1(1), Ranchi.....Respondent*

**Appearances by:**

*Shri Bishwanath Sarkar, AR appearing on behalf of the Assessee.*

*Shri N.K. Khalkho, DR appearing on behalf of the Revenue.*

Date of concluding the hearing : October 08, 2021

Date of pronouncing the order : October 08, 2021

**ORDER**

**PER BENCH:**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals), Ranchi, dated 05.07.2018.

2. In this case, Shri Ashok Kumar Singh, Authorised Representative of the assessee has moved an application dated 23.09.2021 seeking withdrawal of this appeal on the ground that the assessee has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme determining the tax payable by the assessee.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by Shri Bishwanath Sarkar, Id. AR the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal of the assessee is dismissed as withdrawn.**

Order Pronounced in the Open Court on 8<sup>th</sup> October, 2021.

Sd/-  
(A.T. VARKEY)  
JUDICIAL MEMBER

Sd/-  
(P.M. JAGTAP)  
VICE PRESIDENT

**Dated: 08/10/2021**  
Biswajit, Sr. PS

Copy of order forwarded to:

1. Ashok Kumar Singh, Singh Sadan, Vill. Sainik Colony Dipatoli, P.O. Buti, P.S. Sadar, Ranchi – 835 217.
2. ITO, Ward – 1(1), Ranchi.
3. The CIT(A)
4. The CIT
5. DR

True Copy,

By order,

Sr. Private Secretary  
ITAT Kolkata Benches, Kolkata